

**Sugar factories and licences issued  
for new sugar mills**

7268. SHRI A. C. SHANMUGAM :  
SHRI AMARSINH RATHAWA :  
SHRI VILAS MUTTEMWAR :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total number of sugar factories in public sector, private sector and cooperative sector functioning at present in the country;

(b) the quantity of sugar produced by each of them annually;

(c) the total number of factories lying closed and the steps taken to start them; and

(d) the number of licences given by Government for starting new sugar mills after the announcement of New Sugar Policy ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) :

(a) and (b). The Sector-wise number of factories which started crushing during 1986-87 crushing season and their sugar production upto 22nd March, 1987 was as under :

Sector	No. of factories started crushing 1986-87 season	Production 22.3.1987 (Lakh tonnes)
		(Provisional)
Public Sector	50	5.31
Private Sector	110	21.37
Cooperative Sector	191	36.31

(c) 24 sugar factories have not started crushing during the current 1986-87 season. The State Governments are in a better

position to manage the factories located within the respective States firstly because they are able to exercise effective control over the factories from close quarters and secondly because Cane Development and marketing is entirely within their control. However, this Ministry provides loan assistance to sugar mills out of the Sugar Development Fund for rehabilitation/modernisation on easy terms to the extent of gap in promoter's share as an adjunct to loan assistance by the Financial Institutions. The loan assistance for sugarcane development on soft term basis is also available to the sugar factories for development of cane in their command areas.

(d) No letter of intent has been issued yet after the announcement of the New Sugar Policy.

**Import of equipments for power plants**

7269. SHRI PRAKASH V. PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether the Central Electricity Authority has placed orders for import of equipments for power plants;

(b) if so, the value of this order and the foreign exchange component involved in it;

(c) whether these could be procured from our own public sector units producing such equipments; and

(d) what is the order book position of the public sector units producing these equipment for the next five years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (c). Central Electricity Authority has not placed any orders for import of equipments for power plants.

(d) Equipment for power plants are mainly procured from BHEL excepting certain auxiliary equipment. Since the order book position of BHEL for the next 5 years is not readily available, the information will be obtained and laid on the Table of the House,